

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No. 2823/2002

this the day of 6th November, 2002

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Hon'ble Dr.A.Vedavalli, Member(J)

Kiran Pal Solanki,  
S/o Shri Kamal Singh,  
C/o Shri Manjeet Singh,  
R/o H.No.185, 1st Floor,  
Golf Links  
New Delhi-110003. ....Applicant  
(By Advocate: Shri V.Sreedhar Reddy)

Versus

The Director General (A),  
Customs & Central Excise,  
R.No. 107 & 172, C.R.Building,  
I.P.Estate, New Delhi ....Respondent.

ORDER(ORAL)

By Hon'ble Dr.A.Vedavalli, Member(J)

Learned counsel for the applicant seeks  
permission to withdraw the OA. Permission granted.  
The OA is accordingly dismissed as withdrawn.

A.Vedavalli

(Dr. A. Vedavalli)  
Member(J)

/kd/